

**Shri H. N. Mukerjee:** Is any safeguard being adopted in order to prevent the work of Indian scientists who are operating in the defence sector going out to other Commonwealth countries?

**Shri Satish Chandra:** I wish the House to realise that we have not made much progress in the field of Defence science. We only stand to gain by participating in such conferences. Most of our scientific research at present is not such as should be kept a very close secret.

**Shri H. N. Mukerjee:** Is there not much danger of our Defence installations with scientific implications being open to inspection by many of these people of the Commonwealth countries with results which might prove disastrous to our country?

**Shri Satish Chandra:** Government does not consider so. Nor is it correct to say that they are visiting many of our Defence installations. Firstly, they are all friendly nations. Secondly, our Defence installations do not provide any such clues that the hon. Member has in mind.

**Shri H. N. Mukerjee:** Has Government made sure that in the list of those who are coming as Commonwealth Defence Scientists, there are not army people who being to their Intelligence Service—under whatever cloak they may be?

**Shri Satish Chandra:** They are generally eminent persons connected with Defence science. The scientific delegation from the United Kingdom, for example, is headed by a most eminent Scientist who may come to scientific conferences even otherwise.

**Shri Meghnad Saha:** Is not the hon. Minister aware that many eminent atom scientists have acted as spies and have been hauled up.....

**Mr. Deputy-Speaker:** Let us not go into that. Scientists know scientists' hearts better. Let us not go into hypothetical matters. Every precaution is taken by Government.

**Shri Joachim Alva:** When was the idea of this conference mooted—was it before the reported move of Pakistan joining M.E.D.O. or after?

**Shri Satish Chandra:** This conference first met several years ago in the United Kingdom, in the pre-independence period. Then it was decided that they should meet regularly once in two years and have discussions on subjects of common interest. It has met from time to time. This

time it has been invited by the India Government to meet here.

**Shri G. P. Sinha:** Is there any likelihood of the programme of this conference being changed in view of the fact that Pakistan is likely to join the Middle East Defence Organisation?

**Shri Satish Chandra:** Such questions are looked into by the Ministry of External Affairs. I do not think that Pakistan has joined M.E.D.O. so far. There are only vague reports. Anyhow, no change whatsoever is contemplated in the programme of the conference for that reason (*Interruptions*).

**Mr. Deputy-Speaker:** Order, order. Some questions are put no doubt in view of particular things which may or may not happen, to know what is the attitude of Government. In fact the Government—the hon. Minister—might say easily that there is absolutely no such change intended. We need not go into other matters at all—one long answer followed by another long question and so on.

**Shri Raghunath Singh:** Is Pakistan also going to attend this conference?

**Shri Satish Chandra:** Yes, Sir.

सरदार ए० एस० सहगल : क्या सरकार ने इस का इत्तजाम किया है कि जो कामन-वेलथ सायंटिस्ट्स कानफरेंस ही रही है उसकी चीजें रशिया को न मालूम हों ?

**Mr. Deputy-Speaker:** Commonwealth is not Russia.

**Shri V. P. Nayar and Shri Nambiar rose—**

**Mr. Deputy-Speaker:** Is there not a limit to the number of questions to be put? Their leader has already put a number of questions. No more questions.

#### TECHNICAL ASSISTANCE PROGRAMME

\*293. **Shri T. S. A. Chettiar:** (a) Will the Minister of Education be pleased to state how many persons have been obtained for his Ministry under the Technical Assistance Programme from foreign countries in the years 1951-52 and 1952-53?

(b) What are the main subjects for which they have been secured?

(c) Are they working directly under the Government of India or are they allotted to institutions?

(d) Have the Government of India assessed the usefulness and value of the assistance of these people in their various fields?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Four in 1951-52 and seven in 1952-53.

(b) The main subjects are:—

- (i) Civil Engineering.
- (ii) Chemical Engineering.
- (iii) Machine Tools and Workshop Technology.
- (iv) Hydraulics and Dam Construction.
- (v) Industrial Administration and Business Management.
- (vi) Child Welfare and Child Guidance.
- (vii) Vocational Guidance.
- (viii) Secondary Education.

(c) Eight are working in institutions which are either under the administrative control of Government or are financially assisted by Government; and three are working directly with the Ministry of Education.

(d) As the persons concerned are experts in their respective fields and their services have been specially secured for various projects, the question of assessing their usefulness does not arise.

**Shrimati Tarkeshwari Sinha:** May I know whether it is a fact that.....

**Mr. Deputy-Speaker:** The hon. Member is late. The Question-hour is over.

**Shrimati Tarkeshwari Sinha:** I could not catch your eye, Sir.

**Mr. Deputy-Speaker:** I will allow some more time tomorrow.

## WRITTEN ANSWERS TO QUESTIONS

### FOREIGNERS GRANTED VISAS

**\*274. Shrimati Renu Chakravartty:** (a) Will the Minister of Home Affairs be pleased to state how many foreigners have been granted visas for entry into India, during the last three months?

(b) Which countries did they belong to and what were the purposes of their visits?

(c) How many of them came at Government of India's request, and how many came to take part in various conferences, official and non-official?

(d) Have the Government of India kept themselves informed of the opinions expressed in public by such persons and taken note of such opinions as amounted to interference in the internal affairs of the country?

(e) If so, what steps have been taken in regard to the expression of such opinions?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (c). A statement giving the required information as for October, November and December, 1952, is placed on the Table of the House [See Appendix III, annexure No. 3.]

(d) No special arrangements are made to keep track of the utterances of the foreign visitors to this country. The vigilance of the Press and Public is sufficient to call attention to any statements which amount to interference in the internal affairs of the country. So far Government have not had any occasion to take any serious notice.

(e) Does not arise.

### SYNTHETIC RICE

**\*280. Shrimati Renu Chakravartty:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that some officials of Government are to undertake a trip to Britain for the purchase of machinery, for the production of synthetic rice;

(b) which companies they are expected to consult and what is the sum granted for the purchase of this machinery;

(c) whether Government have made sure of the production of synthetic rice being a good commercial proposition before their intention to purchase the machinery for its production;

(d) the estimated cost of production of synthetic rice; and

(e) the tests made to ensure that this article of food will be taken to by the people?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) The Government of India have sent the Director, Central Food Technological Research Institute, Mysore, abroad to study in detail the possibilities of large scale production of synthetic rice generally and more particularly the nature of equipment required, its cost and working conditions.